

T.C.P No.149/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE PARTIES:

Ampreet Singh

V/s.

Trilogic Digital Media Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

Bralvoia Associate Advocates bor Onewaton creaitos

## ORDER T.C.P. No. 149/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representative of the Petitioner is present.
- Direction of 18th July 2017 para 2 not yet complied. 2.
- 3. Again adjourned to 15.09.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) Dated: 11.08.2017.

Sd/-M.K. Shrawat Member (Judicial)